NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.A No. 46/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv Devul Adv for
Dighe Applicant

ilb S D Isron's
Low Chambers

ORDER CA 46/621A/441/NCLT/MB/MAH/2012

At request of the Petitioner, list this matter on 20.11.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT

Member (Judicial)